## IN THE HIGH COURT OF BOMBAY AT GOA

## LD-VC-CW-55-2020

Farid Veljee ... Petitioner

Versus

Corporation of the City of Panaji & Ors.

... Respondents

Shri Abhay Nachinolkar, Advocate for the Petitioner.

Shri A.D. Bhobe, Advocate for the Respondent No.1.

Shri P. Talaulikar, Advocate for the Respondent No.2.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 14th August 2020

## **P.C.**:

At the petitioner's request, post the matter on 27.08.2020.

DAMA SESHADRI NAIDU, J.

NH